

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING
(SHRI CHOUDHURY MOHAN JATUA): (a) Yes, Sir.

(b) As per Sub-Section 5(i) of Section 3 of Prasar Bharati (Broadcasting Corporation of India) Act, 1990 there will be two representatives of the employees of the Corporation in Prasar Bharati Board, of whom one shall be elected by the engineering staff from amongst themselves and one shall be elected by the other employees from amongst themselves.

(c) No, Sir.

(d) Election to the representatives of Employees have not been held since the existing employees have not become full fledged employees of the Corporation as their have not been transferred to Prasar Bharati as per section 11 of the Prasar Bharati Act, 1990.

Printing of foreign journals in India

3251. SHRI P.R. RAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether foreign news journals, newspapers and weeklies are printed and circulated in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING
(SHRI CHOUDHURY MOHAN JATUA): (a) and (b) Government has allowed the publication of facsimile editions of foreign newspapers in the year 2006 and recently in the year 2008, the Government has also allowed the publication of Indian editions of foreign news magazines, subject to certain conditions. The guidelines are available on www.mib.nic.in.

Till date, permission has been given for publication of facsimile editions of two foreign newspapers namely, 'The Wall Street Journal' and 'The Wall Street Journal Asia'. Permission has been also been given for publication of Indian edition of two foreign news magazines namely, 'Forbes' and 'The Spectator'.

Scrutiny of video games

3252. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Ministry is considering an amendment in the Cinematograph Act, 1952 to give the censor board mandatory powers to check video games entering the Indian market; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING
(SHRI CHOUDHURY MOHAN JATUA): (a) No, Sir.

(b) Does not arise in view of reply to part (a) above.